

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-III**

**ITEM No. 329**

IA-2405/2024, IA-343/2021, IA-4349/2021, IA-3708/2021, IA-1886/2020, IA-1640/2020, CA-872/2019

**In**

**IB-889(ND)/2019**

**IN THE MATTER OF:**

M/s. Sonal Anand

.... Petitioner/Applicant

Vs.

M/s. International Trenching Pvt. Ltd.

.... Respondent

**Order under Section 9 of the Insolvency and Bankruptcy Code, 2016.**

**Order delivered on 10.07.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For Applicant : Mr. Mohd Nazim Khan, Adv. in IA343/2021  
For Respondent : Ms. Bhavna Vijay Adv., Mr. Abhishek Awasthi, Adv. for R-3 & R-4 in IA No. 3708/2021 and R-3 in CA-872, Mr. Gautam Singhal, Mr. Rajat Chaudhary, Mr. Mohd Kashif, Mr. Tanuj Rohilla, Mr. Narayan Singh, Mr. Kushager, Advs. for R-6 in IA-343/2021, Mr. Anil K Airi, Sr. Adv, Mr. Ravi Krishan Chandna, Mr. Mudit Ruhella, Ms. Bindiya Logawney, Mr. Shayuk Kumar Rof, Advs. for R-5 In IA-3708/2021  
For Ex-IRP : Mr. Shab E Noor, Adv., Mr. Mohd Nazim Khan, Ex-IRP in Person  
For the CD : Ms. Anjali Sharma, Mr. Deepak Bashta, Advs.  
For Liquidator : Mr. Dhananjaya Sud, Mr. Abhishek Nema, Advs.

**ORDER**

**IA-2405/2024**

The 2<sup>nd</sup> Progress Report filed by the Liquidator is taken on record, subject to all just exceptions.

IA **disposed of.**

**IA-343/2021**

This application was heard on 13.02.2024 and in compliance with the order the Applicant has filed written submissions.

The Respondents are directed to comply with the order within three days.

List the matter for compliance **on 02.08.2024.**

**IA-4349/2021**

Pleadings are complete.

List the matter for arguments **on 02.08.2024.**

**IA-3708/2021**

The reply filed by Respondent Nos. 1, 2 and 5 is on record.

List the matter for arguments **on 02.08.2024.**

**IA-1886/2020, IA-1640/2020, CA-872/2019**

Pleadings are complete.

List the matter for arguments **on 02.08.2024.**

-Sd-

**(ATUL CHATURVEDI)  
MEMBER (TECHNICAL)**

ANAND DUBEY

-Sd-

**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**